

**Cash award for medalists of National Games**

1117. SHRI K.N. BALAGOPAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any cash award has been announced by Government for the medalists of the recently held National Games, if so, the details thereof;

(b) whether any corpus fund has been set aside by the organisers of the recently held National Games for giving cash rewards for the medalists; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The Ministry of Youth Affairs and Sports provides Special Awards to Medal winners and their coaches for the medals won in International Sports Events. Medal winners in National Games are not covered in the Ministry's scheme of Special Awards.

(b) and (c) No such corpus fund has been set aside by the organizing committee of the 35th National Games held in Kerala from 31st January to 14th February, 2015.

**Allocation of funds for sports**

1118. DR. BHALCHANDRA MUNGEKAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the year-wise details of allocation of funds for sports during the last five years, *i.e.* till 31 March, 2014;

(b) the year-wise amount actually spent; and

(c) what are the reasons for shortfall, if any?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The details of allocation of funds for sports and actual expenditure during the last five years are given in the table below:

(₹ in crore)		
Year	Allocation Made	Actual Expenditure
2010-11	2078.63	1806.94
2011-12	609.00	606.74
2012-13	600.00	598.24
2013-14	809.00	753.03
2014-15	705.00	670.81
(As on 28.2.2015)		

(c) Reasons for shortfall in actual expenditure, vis-a-vis, budgetary allocation mainly relate to non-submission of utilization certificates by grantees, actual requirement being less than projected, limitations on account of expenditure not to exceed 33% of allocation in the last quarter and 15% of allocation in the last month of the financial year.

**Schemes for encouraging sports at school level**

†1119. SHRI PARVEZ HASHMI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of schemes being run to encourage students in sports at school level;
- (b) the details of the 'new sports project' under consideration of Government for maximum participation of sportspersons, especially students in sports at international and national levels; and
- (c) the details of schemes for encouraging those promising future sportspersons in sports, who come from remote and rural background besides those from schools and colleges?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (c) As Sports is a State subject, the primary responsibility for encouraging sports among students at school level is that of States. However, Department of Sports and the Sports Authority of India supplement the efforts of the States. School Games Federation of India (SGFI) and Association of Indian Universities (AIU) have been recognized by the Government of India as National Sports Promotion Organizations (NSPOs) and are eligible for the same level of assistance as are available to National Sports Federations (NSFs).

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, has been enacted, making elementary education a Fundamental Right, which, *inter-alia*, provides for

- (i) a play ground for each school;
- (ii) A part time instructor for physical education in upper primary schools;
- (iii) Supply of play material, games and sports equipment, as required, to schools.

In terms of the provisions of the RTE Act, no school shall be established or recognized unless it fulfils the norms specified in the Schedule attached to the Act.

Further, Central Board of Secondary Education (CBSE) has made it mandatory for all schools affiliated to it to provide one compulsory period for sports upto 10th class and two periods in a week for classes 11 and 12.

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† Original notice of the question was received in Hindi.